

Central Administrative Tribunal
Principal Bench

O.A. 708/2000

New Delhi this the 11th day of September, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member(J).

Chanda Devi,
W/o Babu,
R/o Jhuggi Jhopri,
TT 29, Railway Colony,
Shahdra, Delhi-32.

... Applicant.

(None present)

Versus

Union of India through

1. The General Manager,
Northern Railway,
Baroda House, New Delhi.
2. The Chief Personnel Officer,
Northern Railway,
Kashmere Gate,
New Delhi.
3. The Sr. Civil Engineer/Con./GC/TKD,
Northern Railway,
Tilak Bridge, Mahabat Khan Road,
New Delhi-110002.

... Respondents.

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Member(J).

The applicant's counsel had sought two weeks to file an application for condonation of delay, as seen from the Tribunal's order dated 20.7.2000. Till date, from the records, it is seen that no such Miscellaneous Application for condonation of delay has been filed. It is further noticed that none had appeared for the applicant on the previous date of hearing on 8.9.2000.

2. In the circumstances, for the reasons mentioned above, O.A. is dismissed as not maintainable. No cont. *b*

b

3. Later, Shri M.K. Bhardwaj, learned counsel has
and
appeared/submitted that the applicant is not contacting him
to file the necessary papers.

(B)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member(J)

'SRD'